

Annexure – 2
List of Creditors of Vyomakara Real Estate Private Limited
Summary of List of claims as on March 03, 2023
Drawn for claims up to March 17, 2023

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till March 17 , 2023
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till March 17 , 2023
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	11,10,29,69,436	1	5,24,90,00,000	0	0	5,85,39,69,436	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	No claims have been received till March 17, 2023

5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till March 17, 2023
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till March 17, 2023
7	Operational creditors (Government Dues)	1	3,730	0	3,730	0	0	-	7	Annexure -7
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till March 17, 2023
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till March 17, 2023
Total		2	11,10,29,73,166	2	5,24,90,03,730	0	0	5,85,39,69,436		

Annexure-3

**List of secured financial creditors (other than financial creditors belonging to any class of creditors) on March 03, 2023
Drawn for claims up to March 17, 2023**

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	15/01/2023	11,10,29,73,166	5,24,90,03,730	Secured	5,24,90,03,730	0	No	100	0	0	0	5,85,39,69,436	Refer Note:1
	Total												5,85,39,69,436	

Note 1:

1. Exclusive Charge by way of registered mortgage of the share of development rights in the proposed S.R. Scheme on the plot bearing CTS No. 210 of village Andheri, K/W Ward of MCGM, Andheri (W), Mumbai for Sai Darshan SRA CHS Limited & CTS No. 208/A/1 (Pt), 210, 211 (pt), 215 (pt), 224 (pt) of village Andheri, K/W ward of MCGM, Andheri (W), Mumbai for Sarvadharmiya SRA CHS (Prop). of free sale area of 11331.46 sq. mts. inclusive of proportionate fungible area lying and being at village Andheri (W), Mumbai along with present and future unsold construction thereon.

2. Exclusive charge by way of hypothecation of receivables arising out of the sold and unsold units from present and future construction thereon.

Annexure-7

**List of operational creditors (Government dues) on March 03, 2023
Drawn for claims up to March 17, 2023**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	Income Tax Department	TDS Thane	14/03/2023	3,730	3,730	Unsecured	No	0	0	0	0	0	
	Total			3,730	3,730			0	0	0	0	0	

